

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT - 2

Service Tax Appeal No.1025 of 2011

(Arising out of Order-In-Appeal No.616/2010 dated 29/11/2010 passed by
Commissioner of Central Excise (Appeals-II), Bangalore.)

M/s. Subex Limited

Adarsh Tech Park,
Outer Ring Road,
Deverabisnahalli,
Bangalore-560 037.

.....**Appellant**

VERSUS

The Commissioner of Service Tax,

No. 16/1, S.P. Complex,
Lalbagh Road,
Bangalore.

.....**Respondent**

Appearance:

Shri V. Raghuraman, Senior Advocate and Shri. Bhanu Murthy JS, Advocate
for the Appellant
Shri. M.A. Jithendra, Authorised Representative for the Respondent

Coram:

Hon'ble Mr. P.A. Augustian, Member (Judicial)

Hon'ble Mr. Pullela Nageswara Rao, Member (Technical)

Date of Hearing: 02.05.2024

Date of Decision: 29.10.2024

This appeal is disposed as infructuous. For Order, see order of
this date in Service Tax Appeal No. 1921 of 2010.

(P.A. Augustian)
Member (Judicial)

(Pullela Nageswara Rao)
Member (Technical)